were undertaken in the post-independence era.

(b) and (c). Development projects and schemes are taken up by the Railways, based on operational and developmental needs and not on the basis of regional considerations. It is not correct to say that there is an imbalance between the Northern and Southern parts of the country in terms of modernisation and development of Railways.

Funds Earmarked for Electrification of Projects on Railways

174. SHRI V.S. KRISHNA IYER: Will the Minister of TRANSPORT be pleased to state:

- (a) the amount earmarked for electrification of projects on Indian Railways during 1985-86 and the amount spent;
- (b) whether any amount earmarked for this purpose has been surrendered during the above financial year; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Amount earmarked:

- (a) originally allotted Rs. 150,00 crore
- (b) supplementary grant Rs. 60.00,, (January' 86)

TOTAL Rs. 210.00,, Rs. 167.83,

- (ii) Amount spent
- (b) and (c). Yes, Sir. Due to non-receipt of certain long lead items viz., plant & machinery for loco shed, other critical items like Telecom cables during the year 1985-86. Further, additional funds amounting to Rs. 60 crores for Railway Electrification works, allocated through Supplementary Demands for Grants in January, 1986 i.e., towards the end of the financial year, could not be utilised fully despite best efforts.

Production of Coaches in Integral Coach Factory

- 175. SHRI E. AYYAPU REDDY: Will the Minister of TRANSPORT be pleased to state:
- (a) the number of coaches manufactured in the Integral Coach Factory at Perambur in the year 1985-86;
- (b) the norms followed in fixing the price of each coach; and
- (e) whether the rate of production is according to the target?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Integral Coach Factory manufactured 830 coaches during 1985-86.

- (b) Price of each coach is fixed on the basis of actual cost comprising of:
 - (i) direct labour;
 - (ii) direct material; and
 - (iii) overheads.

No profit is charged on the coaches manufactured for Railways' own use.

(c) The rate of production was above the target. Against a target of 825 coaches during 1985-86, 830 coaches were manufactured at Integral Coach Factory.

[Translation]

Ban on Sex Determination Tests

- 176. DR. CHANDRA SHEKMAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government are considering to impose a ban on conducting tests for determining the sex of the infant in foetus; and
- (b) if so, the reasons therefor and how Government propose to ban it?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY

WELFARE (SHRI S. KRISHNA KUMAR):
(a) and (b). The Government of India have addressed the States from time to time bringing it to their notice that pre-natal sex determination tests are allowed to be practised in India only for research purposes and for the diagnosis of cases of sex linked genetic disorders and not for any other indication.

The provisions of Medical Termination of Pregnancy Act which generally enable abortions under certain conditions do not provide for protection against the offence of abortion (under the India Penal Code) if it is merely on the basis of sex of the foetus.

New Policy Re. Development of Long Distance Roads

177. SHREE VIJOY KUMAR YADAV: Will the Minister of TRANSPORT be pleased to state:

- (a) whether Government have formulated a new policy for development of long distance roads and roads connecting various States;
 - (b) if so, the details thereof;
- (c) the details of roads likely to be covered in Bihar under this new policy and the details of the scheme regarding their development; and
- (d) the time frame, if any for their completion?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) to (d). Does not arise.

[English]

Frequent Power Failure in Adra Railway Colony

178. SHRI BASUDEB ACHARIA: Will the Minister of TRANSPORT be pleased to state:

- (a) whether frequent electric power failure is a common feature at Adra Railway Colony of South Eastern Railway;
- (b) whether during such power failure electricity is provided to officers through a generator:
- (c) whether any charges are levied from officers for supply of power through generators, if not, the reasons therefor; and
- (b) the sleps Government are taking to prevent frequent power failures in Adra, Railway Colony?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI (MADHAVRAO SCINDIA): (a) No, Sir.

- (b) and (c). A Diesel Generating Set has been installed to meet the essential requirements of hospital, control room, station yard, telephone exchange, etc. In addition to this, it also caters to the essential non-gazetted staff and officers' requirements. The electric energy supplied by the Diesel Generating Set is also metered and properly billed.
 - (d) Does not arise.

Study of Problems of EOUs

- 179. SHRI LAKSHMAN MALLICK: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government have recently revised the scheme of 100 per cent export oriented units;
 - (b) if so, the details thereof; and
- (c) whether any team had been appointed to study the problems faced by the EOUs?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT): (a) No, Sir.

- (b) Does not arise.
- (c) The Indian Institute of Foreign Trade has been asked to study the working of the scheme.